

Setting up of Laboratories

2838. SHRI S.S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have decided to set up biological control and Pesticide Quality Control Laboratories and Soil Testing Laboratories in various parts of the country;

(b) if so, what are the details thereof;

(c) how many of such Laboratories are likely to be established in the State of Bihar;

(d) whether Government have identified the areas in the State where these Laboratories are to be established;

(e) if so, what are the details thereof; and

(f) if the answer to part (c) is in the negative the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) It is proposed to strengthen the existing network of biological control and pesticide quality control laboratories. The States have been requested to indicate appropriate locations for the setting up of new laboratories. There is no such proposal in respect of soil testing laboratories. However, Central assistance can be provided for the setting-up of mobile soil testing laboratories under the Scheme "Balanced and Integrated use of Fertilisers."

(c) to (f) Proposals from the Government of Bihar are as yet awaited.

Convention on Locust Control

2839. DR. SHRIKANT RAM-CHANDRA JICHKAR:
SHRIMATI ILA PANDA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Convention on Locust Control has lately been amended;

(b) what is the convention as it stands today; and

(c) whether Government feel that the provisions of the Convention have become outdated in view of the latest technological development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) The International Convention on Locust Control is comprised of (i) FAO Desert Locust Control Committee. India is one of the members alongwith other locust prone countries in Africa and Asia; (ii) FAO Regional Commission for Controlling Desert Locust in South West Asia—having India, Pakistan, Iran and Afganistan as the other members.

(c) No Sir. The provisions of the Convention are relevant and useful and can be used in conjunction with latest technological development.

2840. [Transferred to 17th December, 1992]

तिलहन उत्पादन कार्यक्रम का कार्यान्वयन

2841. श्री कैलाश नारायण सारंग:

श्री नारायण प्रसाद गुप्ता:

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विभिन्न राज्य सरकारों केन्द्रीय सरकार के सहयोग से तिलहन उत्पादन कार्यक्रम को कार्यान्वित कर रही हैं;

(ख) यदि हां, तो सरकार ने इन राज्यों को आवश्यक बीज यथासम्भव उपलब्ध कराने के लिए क्या-क्या प्रबंध किये हैं; और

(ग) क्या सरकार कोई अधिनियम पारित कर ऐसी कोई नीति अपनाने का विचार रखती है जिसके अन्तर्गत

विभिन्न राज्यों से बीज संगृहीत करने और सभी राज्यों को उनकी आवश्यकतानुसार यथासमय उपलब्ध करने का उत्तरदायित्व सरकार का होगा?

कृषि मंत्रालय में राज्य मंत्री (श्री मुल्लापल्ली रामचन्द्रन): (क) जी, हाँ।

(ख) बीजों का चरण-बार उत्पादन विभिन्न एजेंसियों के सहयोग से आयोजित किया जा रहा है। भारतीय कृषि अनुसंधान परिषद की पद्धति के सहयोग से प्रजनक बीज का उत्पादन किया जाता है। आधारी बीज का उत्पादन राष्ट्रीय बीज निगम, भारतीय राय फार्म निगम, राज्य बीज निगमों एवं राज्य कृषि विभागों द्वारा अपने फार्मों में किया जाता है। प्रमाणीकृत बीज का उत्पादन राज्य बीज निगम, भारतीय राज्य फार्म निगम एवं राज्य बीज निगमों द्वारा किया जाता है।

(ग) इस समय ऐसा कोई प्रस्ताव नहीं है।

Prices of Eggs

2842. SHRI KAMAL MORARKA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that egg prices have gone up sharply recently;

(b) if so, trends in the prices of eggs during last six months and during the similar period of 1990-91 and 1991-92;

(c) whether Government are providing any incentive to Poultry Farmers in the country;

(d) if so, the details thereof; and

(e) whether Government propose to sell eggs through Mother Dairy outlets?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Yes, Sir.

(b) The trend in the prices of eggs during last six months and during the similar period of 1990-91 and 1991-92 is given in the statement, (See below)

(c) Yes, Sir.

(d) To give thrust to Poultry development programmes, the following are some of the major steps taken/envisaged:

(i) Increasing the availability of quality chicks to poultry farmers.

(ii) Making available different ingredients for poultry feed at reasonable prices.

(iii) Some State Governments are providing incentives by way of concessions on electric tariff, sales tax.

(iv) Some State Governments are providing chicks and feed at concessional rates to small poultry farmers.

(v) A deduction at the rate of thirty three and one-third percent of the income from poultry farming has been provided for income tax.

(vi) The existing Market intervention operation for eggs will be expanded.

(vii) For the overall development of poultry, establishment of an apex body at the national level is proposed.

(c) No, Sir.

Statement

The Trend in Prices of Eggs from June, 1990

Month	Year	Delhi	Hyderabad
June	90	52.46	51.58
	91	66.33	64.80
	92	68.73	70.70
July	90	56.54	53.03
	91	74.64	72.32
	92	81.87	77.09
Aug.	90	56.70	54.00
	91	74.58	69.45
	92	81.77	73.90
Sep.	90	57.23	52.73
	91	77.10	64.63
	92	92.13	85.36
Oct.	90	63.74	57.83
	91	76.41	62.41
	92	97.22	88.51
Nov.	90	74.03	64.65
	91	85.20	73.06
	92	112.13	99.23

Source: National Egg Coordination Committee.